

RBI/2013-14/301 A. P. (DIR Series) Circular No. 56

September 30, 2013

To,

All Authorised Dealer Category - I Banks

Madam / Sir

Trade Credits for Imports into India – Review of all-in-cost ceiling

Attention of Authorized Dealer Category-I (AD Category-I) banks is invited to the <u>A.P. (DIR</u> <u>Series) Circular No. 9 dated July 11, 2013</u> relating to all-in-cost ceiling of Trade Credits for imports into India.

2. On a review it has been decided that the all-in-cost ceiling as specified under paragraph 4 of <u>A.P. (DIR Series) Circular No.28 dated September 11, 2012</u> will continue to be applicable till March 31, 2014 and is subject to review thereafter.

3. All other aspects of Trade Credit policy remain unchanged. AD Category-I banks may bring the contents of this circular to the notice of their constituents and customers.

4. The directions contained in this circular have been issued under sections 10(4) and 11(1) of the Foreign Exchange Management Act, 1999 (42 of 1999) and are without prejudice to permissions / approvals, if any, required under any other law.

Yours faithfully

(C. D. Srinivasan) Chief General Manager